

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).2469/2026

INDRA MANI

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

IA No. 2060/2021 - APPLICATION U/S 7-A [9(2) old] OF JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015

IA No. 44259/2020 - EXEMPTION FROM FILING O.T.

IA No. 9647/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 44265/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES

WITH

CrI.A. No. 2470/2026 (II)

IA No. 124825/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES

CrI.A. No. 2471/2026 (II)

IA No. 205480/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 205477/2022 - EXEMPTION FROM FILING O.T.

IA No. 205478/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 30-07-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) :

Mr. Gaurav Bhatia, Sr. Adv.

Mr. Neelmani Guha, Adv.

Mr. Divyansh Bisht, Adv.

Mr. Himanshu Shekhar Tripathi, AOR

Mr. Sourav Raj Choudhary, Adv.

Mr. Gaurav, AOR

For Respondent(s) :

Mr. Bhakti Vardhan Singh, AOR

Mr. J Tarun Kumar, Adv.

Mr. Sauvik Singh, Adv.

Mr. Ankit Khatri, Adv.

Mr. Narendra Kumar Pandey, Adv.

**Upon hearing the counsel the Court made the following
O R D E R**

**On the request made on behalf of the appellant(s), list
on 10.09.2026.**

**(D. NAVEEN)
COURT MASTER (SH)**

**(ANU BHALLA)
COURT MASTER (NSH)**